

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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PRESS RELEASE

Mr. Sandip Garg takes charge as Executive Director, IBBI.

Mr. Sandip Garg took charge as Executive Director, Insolvency and Bankruptcy Board of India (IBBI) in New Delhi today. Immediately before joining IBBI, he was serving as Commissioner (Exemptions), Income Tax, Pune.

2. Mr. Garg is an Indian Revenue Service Officer of 1992 batch. He has served in various capacities in the Income Tax Department. He was awarded Finance Minister's Gold Medal for Best Probationer. He qualified BE(Civil) from A.M.U., Aligarh, Post Graduation in Industrial Engineering & Management from NITE, Mumbai, LL.B, from Delhi University and Chartered Financial Analyst from the Institute of Chartered Financial Analysts of India.